

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1147
ANSWERED ON:29.11.2012
ACCIDENTS AT LEVEL CROSSINGS
Bais Shri Ramesh;Manjhi Shri Hari

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the number of people meet with accidents every year, while crossing level crossings and railway lines;
- (b) if so, the number of people killed while crossing railway lines/level crossing and railway station-yards during each of the last three years and the current year, zone-wise; and
- (c) the details of steps taken/being taken by the Railways to check the recurrence of such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1147 BY SHRI HARI MANJHI AND SHRI RAMESH BAIS TO BE ANSWERED IN LOK SABHA ON 29.11.2012 REGARDING ACCIDENTS AT LEVEL CROSSINGS.

(a) and (b): The number of deaths reported on Railway tracks, level crossings and station-yards over Indian Railways during the years 2009, 2010 and 2011 is appended.

(c) The following steps are being taken to prevent deaths on Railway tracks:-

Regular announcements are made through Public Address system at important Railway stations urging the passengers to use foot over bridges and to avoid crossing of Railway tracks.

Various passenger awareness programmes are being organised to create awareness amongst general public about the fatalities of crossing Railway tracks.

Unauthorised trespassing on Railway premises including the Railway track is a punishable offence in terms of section 147 of the Railways Act. Regular drives are conducted against unauthorised trespassing on Railway premises as well as Railway tracks. As many as 161192 persons were prosecuted under section 147 of the Railways Act during the year 2011 over Indian Railways.

Railways have year-wise schedule plan for manning / elimination of level crossing with a view to increase safety. Unmanned level crossings are eliminated by (i) construction of Rail Under Bridge / subway in lieu of level crossing (ii) by construction of diversion road for merger of unmanned level crossing gate to nearby manned or unmanned gates or subway or Rail Under Bridge or Rail Over Bridge (iii) by closing unmanned level crossings having NIL Train Vehicle Unit where roads are non-existent on either side. Railways have also decided to progressively man such unmanned level crossings, which cannot be eliminated by any other means.